

.1

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/06/2017 AT 02.30 PM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY

APPLICATION NUMBER :
PETITION NUMBER : TCP/374/ (IB)/2017
NAME OF THE PETITIONER(S) : S. SHANTHI
NAME OF THE RESPONDENT(S) : CHOLAN PAPER & BOARD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM

1. Joseph Augustine Counsel for Petitioner
M/s Sampathkumar & Associates


09/06/17

ORDER

Counsel for petitioner present. No representation on behalf of the respondents.
The Registry is directed to send notice to the respondent. Counsel for petitioner is also directed to cause private notice to the respondents for their appearance and send a copy of the petition alongwith the notice and file proof of sending and effecting service by way of an affidavit by the next date of hearing. ~~In the meantime~~, Further, counsel for petitioner is directed to file an affidavit and bank statement as per Sec.9 (3) (b) & (c) of IB Code, 2016. Put up on **06.07.2017 at 2.30 P.M.**


(K. Anantha Padmanabha Swamy)
Member (Judicial)